

vacancies meant to be filled for persons with disabilities.

With a view to enhance the employability of the PwDs, the Government has recently announced the National Action Plan for skill development of Persons with Disabilities. The National Action Plan targets to skill 5 lakh PwDs in the first three years from 2015-16 to 2017-18.

(c) As per Section 41 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 the appropriate Government and the local authorities shall, within the limits of their economic capacity and development, provide incentives to employers both in public and private sector to ensure that at least 5% of their work force is composed of PwDs. Accordingly, the Government is implementing a scheme to provide incentive to private employers to employ persons with disability. Under this Scheme, the Ministry provides the employer's contribution for Employees Provident Fund (EPF) and Employees State Insurance (ESI) for 3 years, for employees with disabilities employed in the private sector on or after 01.04.2008, with a monthly salary up to ₹ 25,000/-.

(d) As per information received from Employee State Insurance Corporation (ESIC) and Employee Provident Fund Organisation (EPFO), during the year 2014-15, the number of beneficiaries under the above schemes is 1651 under ESI and 1533 under EPF as on 30.09.2014.

Vacant Post of Commissioner for Persons with Disabilities

2844. SHRI A.V. SWAMY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) since how long the post of Chief Commissioner for Persons with Disabilities is lying vacant and how many cases of disabled persons are pending on account of such vacancy; and

(b) when the post of Chief Commissioner for Persons with Disabilities is going to be filled up by the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) Shri P.K. Pincha, Chief Commissioner for Persons with Disabilities completed his term as Chief Commissioner on 27.12.2014. The charge of the post of Chief Commissioner for Persons with Disabilities has been given to the Secretary, Department of Empowerment of Persons with Disabilities w.e.f. 27.12.2014 onwards.

As per provisions of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, the Chief Commissioner for Persons with Disabilities may of his own motion or on the application of any aggrieved person or other wise look into complaints with respect to matters relating to – (a) deprivation of rights of persons with disabilities; (b) non-implementation of laws, rules, bye-laws, regulations, executive orders, guidelines or instructions made or issued by the appropriate Governments and the local authorities for the welfare and protection of rights of persons with disabilities, and take up the matter with the appropriate authorities and decide the same after following the procedure as prescribed under the Persons with Disabilities Rules, 1996. The details indicating the cases brought forward, received and disposed off during the last two years is given in the Statement (*see* below).

(b) For filling up the post of Chief Commissioner for Persons with Disabilities an advertisement was issued on 22.10.2014. Applications received in pursuance of advertisement were screened by a Departmental Screening Committee. A Search-cum-Selection Committee was constituted to suggest a suitable panel for appointment to the post of Chief Commissioner for Persons with Disabilities. A panel of 3 names in order of merit has been recommended by the Search-cum-Selection Committee after holding an interactive session on 14.05.2015. The recommendations have been submitted on 18.05.2015 to the Appointments Committee of the Cabinet.

Statement

The details indicating the cases brought forward, received and disposed off during the last two years

Period	Brought Forward+ Received	Total	Disposed off	Pending
01.04.2013 to 31.03.2014	1146 + 1216	2362	1157	1205
01.04.2014 to 27.12.2014	1205 + 1528	2733	955	1778
28.12.2014 to 31.03.2015	1778 + 636	2414	889	1525
01.04.2015 to 10.08.2015	1525 + 974	2499	1222	1277

Gramsat Scheme

†2845. SHRI RAMDAS ATHAWALE: Will the PRIME MINISTER be pleased to state:

(a) the details of amount spent under 'GRAMSAT' scheme especially in tribal districts during the past three years, till date, State-wise;

†Original notice of the question was received in Hindi.